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SLP(Crl.)No. 6772 OF 2001
ITEM No.202

Court No.11

SECTION II
A/N MATTER

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No. 6772/2001

(From the judgement and order dated 21/08/2000 in CRLMA 4760/00
of The HIGH COURT OF JUDICATURE AT ALLAHABAD)

DHARAM DEO SHARMA

Petitioner (s)

VERSUS

STATE OF U.P. & ORS.

Respondent (s)

(With Appln(s). for anticipatory bail and c/delay in filing SLP)
(For Final Disposal)

Date : 05/09/2003 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE BRIJESH KUMAR
HON'BLE MR. JUSTICE ARUN KUMAR

For Petitioner (s) Mr. Udai U. Lalit,Adv.
Mr. Pradeep Misra,Adv.
Mr. I. Mahipal,Adv.

For Respondent (s) Mr. Pramod Swarup,Adv.
Mr. Praveen Swarup,Adv.
Mr. Prashant Chaudhary,Adv.

Mr. K.B. Sounder Rajan,Adv.

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.
Leave granted.
Status quo shall be maintained in the meanwhile.

(Sarojbala)
PA to Addl.Registrar

(Kanwal Singh)
Court Master